

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BS LIMITED

1.	Name of the Corporate Debtor	BS LIMITED
2.	Date of Incorporation of Corporate Debtor	7 th January, 2004
3.	Authority under which Corporate Debtor is incorporated / Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number/Limited Liability Identity Number of Corporate Debtor	L27109TG2004PLC042375
5.	Address of the Registered Office (RO) and Principal Office(PO) (if any) of Corporate Debtor	Sy.No.41, Majeedpalli (V), TSIIC Indl. Area, Muppireddypally, Manoharabad Mandal, Medak District-502334, TS.
6.	Date of Closure of Insolvency Resolution Process	17 th October, 2019
7.	Liquidation commencement date of Corporate Debtor	Order issued on 17 th October, 2019 (Order copy made ready on 30 th October, 2019) r/w Order of Liquidator appointment dt.25 th October, 2019 (Order copy made ready on 04 th November, 2019)
8.	Name and Registration number of the Insolvency Professionals acting as Liquidator	Name: Yadavalli Sai Karunakar IP No. IBBI/PA-001/IP-P00191/2017-18/10370
9.	Address and Email of the Liquidator, as Registered with the Board	Address: Flat No.205, 2 nd Floor, B Block, Kushal Towers, D.No.6-2-975, Khairatabad, Hyderabad, Telangana-500004. Email Id: saikarunakar@yahoo.com
10.	Address and Email to be used for correspondence with the Liquidator	Address: Flat No 205, 2 nd Floor, B-Block, Kushal Towers, D.No.6-2-975, Khairatabad, Hyderabad, TS-500004. Email Id: liquidatorbsl@gmail.com
11.	Last Date for submission of claims	29 th November, 2019

Notice is hereby given that the Honorable National Company Law Tribunal (Hyderabad Bench) has ordered the commencement of liquidation of the **BS LIMITED on 17th October, 2019.**

The stakeholders of BS LIMITED are hereby called upon to submit a proof of their claims, on or before 29th November, 2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06th November, 2019.

Place: Hyderabad.

Name of the Liquidator : Yadavilli Sai Karunakar
IP No. IBBI/PA-001/IP-P00191/2017-18/10370
For BS Limited (in Liquidation).

